

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 223
166(ND)2017

IN THE MATTER OF:

Sh. Ashok Kumar Garg & Ors. ... Applicant/Petitioner
Versus
Renuka Infratech Pvt. Ltd. & Ors. ... Respondent

Under Section: 241-242

Order delivered on 13.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Arun Saxena Adv, Nalini Adv. for Petitioners
Sourabh Gupta, Puneet Yadav, Advs. for Respondent no.2-3

ORDER

Renotify on 7th September, 2021.



(T.S SINGH)
COURT OFFICER